F. No. J-11017/28/2023-Judicial (1) Government of India Ministry of Law and Justice Department of Legal Affairs (Judicial Section)

> Shastri Bhawan, New Delhi, Dated the 20<sup>th</sup> October, 2023

## ORDER

The President is pleased to engage Shri Achuth Krishan R., Advocate as Central Government Counsel for conducting Central Government litigation before the High Court of Kerala, as shown in the table below, for a period of three years with effect from the date of this orders or until further orders, whichever is earlier:

## HIGH COURT OF KERALA

## CENTRAL GOVERNMENT COUNSEL

Name of Advocates (S/Shri)	Contact Details	Enrl. No.
Achuth Krishan R.	Panangaatt, Poovathur, PO Koipuram, Kerala -689531 Mob. 9387402952 Email: advachuthkrishnan@gmail.com	K/2399/2023

- 2. The engagement and professional fee of the aforesaid advocates will be governed by the terms & conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs, especially the OM No. J-16/11/2017-Judical dated 08.02.2018. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.
- Hindi version of this Order will follow. 3.

(Vijay Kumar Sharma) Senior Adviser

## Copy through email to:

- 1. PS to MoS (I/C) L&J.
- 2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM) / Sr. PPS to AS (ARR) / Sr. PPS
- 3. PS to Attorney General of India/PS to Solicitor General of India.
- 4. Sh. Manu S., Dy. SGI, Sreerangam, 5th Cross, Mandiram Road, Ayyappankavu, Ernakulam, Pin-682018.
- 5. The panel counsel as above.
- The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
  Hindi unit, Department of Legal Affairs for Hindi translation of the order Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- 8. To be updated on the website of this Department i.e. www.legalaffairs.gov.in in tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for UoI' for the information of all concerned.

9. Spare Copies.

(Kumar Gaurav)

Section Officer (Judicial Section) Tel: 011-23384945

email: judicial-dla@nic.in